GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:49 ANSWERED ON:07.07.2014 DEVELOPMENT OF AIRPORTS Kateel Shri Nalin Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some State Governments have undertaken development of airports in their respective States at their own expenses;
- (b) if so, the names of such States and the role of Airports Authority of India in such projects;
- (c) whether the Government has received any requests from such States regarding construction/development of airports; and
- (d) if so, the details and present status thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a): Considering the phenomenal growth in aviation sector and the interests shown by various State Governments for development of more airports, Government of India have introduced a policy for approval of Greenfield airports in 2008. In accordance with this policy, a Steering Committee under the Chairmanship of Secretary, Civil Aviation has been constituted to coordinate and monitor various clearances required for the Greenfield airport projects in a time bound manner. As per this Policy, the promoter (i.e. Airports Authority of India (AAI), State Government or any other entity) seeking to develop the airport has to submit the proposal to the Government for consideration by the Committee. Application for setting up of Greenfield airport are received from time to time, which are considered by the Steering Committee /competent authority for grant of `in principle` approval after they have completed necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.
- (b): The State Governments who have undertaken development of airports at their own expanses or on PPP mode are Maharashtra (Navi Mumbai), Karnataka (Bijapur, Gulbarga, Hasan and Shimoga), Kerala (Kannur), Uttar Pradesh (Kushinagar) and Goa
- (MOPA). AAI provides technical assistance on the DPRs of such projects and undertakes pre-feasibility studies for site clearance of proposed sites.
- (c) & (d): In the recent years, Govt. of India has received initial proposals for setting of Greenfield airports at several places, namely, Kotkasim (Alwar) in Rajasthan, Karwar in Karnataka, Annakara (Idduki) in Kerala, Androth (Karavati dist.) in Union Territory of Lakshadweep, Taj International Airport, Hirangaon in Uttar Pradesh, etc. Necessary action for approval, project development, including financing of the airport project is taken by the respective airport promoter. The construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operator.